GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 4165

TO BE ANSWERED ON THE 29TH MARCH, 2022/ CHAITRA 8, 1944 (SAKA)

MODERNISATION OF POLICE

4165. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any proposal for the modernisation of police and establishment of associated technological infrastructure to enhance the efficiency and effectiveness of police forces;
- (b) if so, the details thereof along with the steps taken by Government so far in this regard;
- (c) the steps contemplated by the Government to increase the gender sensitisation of the police personnel; and
- (d) the other steps being taken by the Government to increase the fitness of the police personnel during the course of their job?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (d): Since 'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution of India, it is primarily the responsibility of the State Governments/UT Administration to modernize their police forces, enhance gender sensitization and fitness of police personnel. However, the Central Government supplements the efforts of the State Governments towards equipping and modernizing their police

forces, including establishment of associated technological infrastructure and training equipment to enhance the efficiency and effectiveness of police forces, by providing financial assistance under the scheme of 'Assistance to States for Modernisation of Police (ASMP)'. The Central Government also issues advisories from time to time to the State Governments for increasing number of women in the police forces up to 33%, to strengthen welfare measures for women police personnel and to ensure their safety and a conducive work environment such as provision of housing, medical and rest room facilities for women police personnel in Police Stations to attract women to join the Police Forces.
